ITEM NO. 205 COURT NO.4 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.30642/2008
(From the judgment and order dated 21/10/2008 in CTR No.1306/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S.MAJHOLA DIST.& CHEM.WORKS,PILIBHIT Petitioner(s)

VERSUS

COMMISSIONER, TRADE TAX COMM.TAX, U.P. Respondent(s)

(With appln(s) for PERMISSION TO FILE LENGTHY LIST OF DATES and with prayer for interim relief and office report)
(FOR FINAL DISPOSAL)
WITH
SLP(C) NO. 30658 of 2008
(With appln(s) for permission to place addl. documents on record and with prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 30664 of 2008
(With appln(s) for permission to place addl. documents on record and with prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 30683 of 2008
(With appln(s) for permission to place addl. documents on record and with prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 27826 of 2011
(With appln(s) for exemption from filing O.T. and office report)

Date: 31/10/2011 These Petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)
SLP 30642/08, 30658/08,
30664/08, 30683/08 Mr. V. Lakshmi Kumaran, Adv.
Mr. Alok Yadav, Adv.
Mr. Pawan Shree Agarwal, Adv.
Mr. Ravi Kant, Adv.
Ms. Purnima, Adv.
Mr. Prakash Kumar Singh, Adv.

...2/-

SLP 27826/11 & rr in
SLP 30642/08, 30658/08,
30664/08, 30683/08 Mr. Ravindra Kumar, Adv.
Mr. Manoj Dwivedi, Adv.
Mr. Aviral Shukla, Adv.
Mr. Gunnam Venkateswara Rao, Adv.
For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

The appeals will be heard on the SLP Paper Books. Additional documents, if any, may be filed by the parties.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master